

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.1081  
TO BE ANSWERED ON THE 22<sup>ND</sup> JULY, 2016

COMPULSORY MILITARY TRAINING

1081. SHRI RAM CHARAN BOHRA:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether the Government proposes to impart compulsory military training to youth in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposal in this regard; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

A N S W E R

MINISTER OF STATE  
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

j{k k jkT; ea=h

¼Mk. lqHkk-k Hkkejs½

**(a) & (b): No, Madam. Government of India is not in favour of making military training compulsory.**

**(c) & (d): Yes, Madam. The details are attached at Appendix.**

\*\*\*\*\*

**APPENDIX REFERRED IN THE REPLY GIVEN IN PARTS (c) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1081 FOR ANSWER ON 22.7.2016**

Sl. No.	Proposal received from	Proposal in brief	Status of Proposal / Action taken by Ministry of Defence
1.	A Private Member Bill was received from Shri Avinash Rai Khanna, MP (Rajya Sabha) – introduced in Rajya Sabha on 7.12.2012.	To provide for Compulsory Military Training to all youths in the country.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Rajya Sabha Secretariat for consideration of Bill in Rajya Sabha.
2.	A Private Member Bill was received from Dr. Bholu Singh, MP (Lok Sabha) – introduced in Lok Sabha on 27.2.2015.	To provide for Compulsory Military Training to all able-bodied citizens.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Lok Sabha Secretariat for consideration of Bill in Lok Sabha.
3.	A Private Member Bill was received from Maj. Gen. B.C. Khanduri (Retd.) MP (Lok Sabha) – introduced in Lok Sabha on 13.3.2015.	To provide for Compulsory Military Training to Gazetted Officers of Central Government.	The Bill did not find favour with Government. However, President's recommendations were obtained and the same were forwarded to Lok Sabha Secretariat for consideration of Bill in Lok Sabha.

\*\*\*\*\*